

ITEM NO.1

COURT NO.4

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4782/2007

(From the judgement and order dated 08/11/2006 in AAO No.797/2003 of The  
HIGH COURT OF A.P AT HYDERABAD)

K. SRINIVAS RAO

Petitioner(s)

VERSUS

D.A. DEEPA

Respondent(s)

(With appln(s) for permission to file additional documents and prayer for  
interim relief and office report)

Date: 16/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Mr. Jayanth Muth Raj, Adv.  
For Mr. C.K. Sasi, Adv.

For Respondent(s) Mr. D. Rama Krishna Reddy, Adv.  
For Mrs.D. Bharathi Reddy, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.  
Judgment reserved.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

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|Sr.P.A.

|Court Master

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